

**Prl. Family Court, Tumakuru**  
**The following cases in the Court of I Addl. Prl. Judge, Family Court and Prl. Judge, Family Court, Tumakuru taken up for hearing on 10.06.2020.**  
**Morning Session**

Sl. No.	Case Number	Counse for petitioner	Counsel for respondent
1	OS4/2019	Sri.K.H.Harikumar	Sri.Raghunandan.M.S.
2	EX.3/2020	Sri.P.Mahesh	Sri.Zafrullakhan
3	G&WC.11/2019	Sri.P.Mahesh	Sri.K.S.Jagannath
4	MC.87/2018	Sri.Siddappa.K	Sri.Nagaraja.B
5	MC.207/2018	Smt.A.C.Mamatha	Smt.T.C.P.Geetha
6	MC.292/2019	Sri.Shivakumar	-
7	MC.314/2019	Sri.G.S.Ramesh	-
8	Crl.Misc.98/2016	Sri.N.Ramanjanareddy	Sri.L.Narasimhamurthy
9	Crl.Misc.161/2018	Sri.P.K.Manjunath	Sri.H.G.Vasu
10	Crl.Misc.145/2019	Sri.Eranna.D.M	Sri.H.S.Bhasmangi Rudraiah

Note : In addition to other cases as per cause list.

**Afternoon Session**

Sl. No.	Case Number	Counse for petitioner	Counsel for respondent
1	OS.12/2019	Sri.M.Shafiullakhan	-
2	OS.21/2019	Sri.Mohammed Ummar Faruq	Sri.I. Ahamed Khan
3	Mis.2/2019	Sri.Shivalingaiah	Sri.V.Jagadeeshkumar
4	MC.111/2019	Sri.B.V.Bojaiah	Sri.S.V.Ravindranath Tagor
5	MC.211/2019	Sri.V.R.Venkateshappa	-
6	MC.322/2019	Sri.S.V.Ravindranath Tagor	-
7	MC.346/2019	Sri.Shivakumar	-
8	Crl.Misc.339/2013	Sri.M.Sudheendrakumar	Sri.V.C.Palakshaiah
9	Crl.Misc.84/2019	Sri.P.K.Manjunath	Sri.Yateesh
10	Crl.Misc.103/2019	Sri.R.Nagesh Rao Gaikwad	Sri.S.Ramesh

Note : In addition to other cases as per cause list.

Place : Tumakuru

Date : 09.06.2020

I Addl. Prl. Judge, Family Court,  
Tumakuru.

Morning session

**CAUSE LIST DATED 10-06-2020**

**IN THE COURT OF THE PRL. SENIOR CIVIL JUDGE AND CJM., TUMAKURU**

**CAUSE LIST DATED 10-06-2020**

**MORNING SESSION**

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	LAC 207/1997	Arguments	B.J.S	MSK
2	O.S. 27/2010	Arguments	H.B.S	M.C.P/B.S.G
3	O.S.83/2011	Hearing	K.R.G.	K.H.H.
4	O.S.522/2015	Judgment	TRR	PSN/TG
5	Mis. 38/2016	Arguments	C.R.R.	-
6	O.S.249/2016	Arguments	HSBR/BAR	M.M.
7	ECA 9/2017	Hearing	C.S.K	T.S.H
8	O.S. 18/2019	Hearing	B.S.	R.N.R.G.
9	C.C.101/2013	Arguments	APP	DPK
10	C.C.73/2020	Hearing	APP	GW/GN



(B.DASARATHA)

Prl. Senior Civil Judge and CJM.,

Tumakuru.

Afternoon session

**CAUSE LIST DATED 10-06-2020**

**IN THE COURT OF THE PRL. SENIOR CIVIL JUDGE AND CJM., TUMAKURU**

**CAUSE LIST DATED 10-06-2020**

**AFTERNOON SESSION**

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S. 61/2007	Arguments	H.G.N	GS
2	O.S.107/2013	Hearing	E.D.M.	H.M.A
3	O.S.151/2014	Hearing	H.J.P	N.M.C.
4	FDP 9/2014	Hearing	P.S.N.	P.S.
5	O.S.320/2016	Hearing	B.S.	H.M.A./G.B.R
6	M.A.26/2017	Arguments	C.K.	K.R.M
7	R.A. 141/2017	Arguments	H.S.R	M.M.
8	O.S.237/2018	Hearing	R.O.M.K/HES	A.N.G/S.D.
9	R.A.131/2018	Arguments	H.G.N	R.R/R.P.K
10	R.A. 140/2019	Arguments	J.M.M.	T.M.

  
(B.DASARATHA)

Prl. Senior Civil Judge and CJM.,

Tumakuru.

<b>List of cases of hearing matter in the Court of the 2<sup>nd</sup> Addl. Civil Judge and JMFC., Tumakuru on dated 10-06-2020</b>						
<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Complainant</b>	<b>Accused Name</b>	<b>Complainant/ Plaintiff Advocate</b>	<b>Accused/Def endant Advocate</b>
<b>Morning Session 11.00 P.M. to 2.00 P.M</b>						
1	OS 724/2007	Arguments	Venkateshaiah	Muniyappa	GSRs	NVN
2	OS 840/2008	Arguments	Puttathayamma	H.R. Dayananda	KSJ	BCSK
3	OS 1584/2011	Arguments	Krishnappa	Honnegowda	MBN	BSY
4	OS 608/2012	Arguments	Ramanna	Gangabyraiah	SPK	MN
5	OS 1192/2011	Arguments	Ramanna	Gangabyraiah	CK	MN
6	Civil Mis. 19/2012	Arguments	Kishore kumar	Shivakumar	KAB	KNR
7	Civil Mis.3/2014	Hearing	H.M. Siddappa	H.S. Mohan kumar	BS	HSBR
8	CC 2261/2013	Arguments	Kora PS	Shivakumar	APP	DB
9	CR 49/2020	Hearing	Town PS	Krishna	APP	GV
10	CR 59/2020	Hearing	Town PS	Mahalingaiah	APP	BNR
<b>Afternoon Session 2.45 P.M to 5.30 P.M</b>						

## Sheet1

11	OS 597/2008	Arguments	Shivamma	Vasantha	HVR	KSS
12	OS 1130/2008	Arguments	Maranna	Guddamma	NMA	RNRG
13	OS 561/2010	Hearing	Gangathimmegowda	Boregowda	HGN	SRR
14	OS 324/2011	Hearing	Puttamma @ Chikkathimmakka	Venkatachaliah	M. Nagaraju	SKR
15	Os 708/2012	Arguments	Kadiraiah	Shivanna	TNG	TRR
16	Civil Mis.16/2015	Hearing	N. Govindaiah	Puttamma	LN	SRR
17	Civil Mis.7/2017	Arguments	N.G. Gangaiah	Kallaiah	CNH	KSJ
18	CC 3208/2015	Arguments	B.H. Ganganna	Venkatalakshamma	HPM	HVR
19	CR.30/2020	Hearing	Kora PS	Mahalingaiah	-----	-----
20	GSC.82/2020	Hearing	Kora PS	S Umashankar	APP	RH

**Place: Tumakuru**  
**Date: 09-06-2020**

**2<sup>nd</sup> Addl. Civil Judge and JMFC.,  
Tumakuru.**

List of cases for hearing in the court of the IV Civil Judge & JMFC., Tumakuru (I/C II Addl. Civil Judge & JMFC., Tumakuru) as on 10.06.2020.						
Sl. NO.	Case NO.	Stage	Complainant/Plaintiff	Accused/Defendant	Complainant/Plaintiff Advocate	Accused/Defendant Advocate
<b>Morning Session at 11.00 a.m. to 02.00 p.m.</b>						
1	OS 1067/2010	For Arguments	Chikkathayamma and another	Kantharaju & others	HSBR	KPM
2	OS 307/2014	For Arguments	Iqbal Ahamed	Abdul Sattar	GHS	SL
3	OS 1166/2011	For Hearing	Bheemanna	Puttahanumaiah	RR	GKR
4	OS 418/2016	For Hearing	Chandrashekarappa & other	B.G. Gangaiah	KNS	TNG
5	OS 254/2016	For Arguments	Medara Janangada Sri chowdeshari ammanavara devasatanada abhiruddi hagu seva samithi	Adishakthi Sri choudeshwari devasatanada trust	MAC	
6	CC 2411/2007	For Arguments	HPS	Kumara & another	APP	TNG/ HVR
7	CC 787/2008	For Arguments	HPS	Gangaraju	APP	EH
8	CC 1126/2010	For Arguments	HPS	Hanumesha	APP	PNR
9	CC 4776/2017	For Hearing	HPS	Ravi B.N.	APP	TRR
10	Crl. Misc(DV)1/2019	For Hearing	Kiran Niveditha	Pradeep Raj	OKB	MS
<b>Afternoon Session at 02.45 p.m. to 05.30 p.m.</b>						
1	OS 555/2013	For Arguments	K.A. Anitha	Sr. Manager, Oil corporation Ltd., Bangalore	MSH	TSV
2	OS 323/2013	For Arguments	Shivakumar	Narasimhamurthy	SM	TNG
3	OS 639/2014	For Arguments	Ramaiah	Shashikala & others	BRD	SS
4	OS 971/2016	For Hearing	Lakshamma	Kempaiah	CK	TRR
5	OS 499/2019	For Hearing	Jayamma	Ramalingamma	HRK	JP
6	CC 3598/2011	For Arguments	HPS	Chikkanna	APP	BCG
7	CC 3600/2011	For Arguments	HPS	Chikkanna	APP	BVR
8	CC 477/2012	For Arguments	HPS	Nazirulla	APP	RVD
9	CC 6345/2017	For Hearing	HPS	Rathamma H	APP	SS
10	CC 6578/2017	For Hearing	HPS	Syed Jaffer	APP	BS

Place: Tumakuru  
Date: 10.06.2020

IV Addl. Civil Judge & JMFC.,  
Tumkur



**List of hearing cases in the Court of the V Addl. Civil Judge and JMFC., Tumakuru on dated 10.06.2020**

SI No.	Case No	Stage	Plaintiff / Complainant Name	Defendant /Accused Name	Plaintiff/ Complainant advocate	Defendant/ Accused Advocate
<b>Morning Session 11.00 AM to 02.00 PM</b>						
1	O.S.40/2009	Arguments	Narasamma	Revamma and Others	BMU	SVR
2	O.S. 789/2009	Arguments	Byategowda	Byataiah	RVD	RPP, D5- GP
3	O.S.537/2010	Arguments	Ramaiah	M.L.Narasimhamurthy	E.H.	G.S.
4	O.S.800/2012	Arguments	Umesh	Venkatashamaiah	C.N.H.	BGN. - S.M.
5	O.S. 749/2016	Hearing	Sanneraiah	Ganganna & others	BJ	PHR,KVS, YS, KSS & TRY
6	O.S.900/2016	Hearing	G.K.Ravi	Chief Secretary	C.N.H.	DGP/GKS
7	O.S. 570/2018	Arguments	Karnataka Bank	Anitha Lakshmi	THV	NRJ
8	O.S. 58/2019	Hearing	Devamma	The Tahsildar & others	VRV	JBS, ANG
9	O.S. 374/2019	Hearing	Gurusiddaiah	Siddalingaiah	RH	BNR
10	O.S.279/2020	Orders	Jayalakshamma	Ramamurthy	C.R.	
<b>Afternoon 2.45 PM to 5.30 PM</b>						
1	O.S.809/2011	Arguments	Sharadamma	Thimmaiah	RB	D2-T.N.N.
2	O.S.906/2016	Hearing	Rudraiah	The Chief Secretary	S.S.	ANG, GBR
3	O.S.100/2017	Hearing	G.N.Lakshmi narasimhaiah	G.M.Anand	R.N.R.G.	D1 ,D2,D4,D5,D8, D9 and D11 to 13 -N.K.D6 and D10 H.V.M.D7M.M.
4	O.S. 547/2019	Hearing	Moodlaiah	Chikkanna	CH	GN, MBC
5	O.S.699/2019	Hearing	ATC Telecom Infrastructure PVT.L.	Narasimhamurthy	N.S.J.	D1 to D3 -HCK
6	O.S.748/2019	Hearing	Fayaz Ahamed	C.B.Rajamma	T.R.R.	C.S.V.
7	O.S.918/2019	Hearing	Nagaraju	Krishnappa	S.K.P.N.	H.C.A.
8	O.S.216/2020	Hearing	Suma	Neelamma	B.C.B.	
9	C.C.2921/2014	Arguments	M.Praveen	N.S.Palanetraiah	T.N.G.	C.R.
10	C.C.2501/2015	Hearing	Nagarajashastri	S.Mani	T.R.Y.	S.N.

**Place: Tumakuru**  
**Date : 10.06.2020**

**V Addl. Civil Judge & J.M.F.C.,**  
**Tumakuru**